

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3126  
ANSWERED ON:23.08.2006  
PENDING DEMAND OF CSCS  
Ponnuswamy Shri E.

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether any demand of Central Secretariat Clerical Services forum is pending with the Union Government; and
- (b) if so, the steps taken by the Government to fulfil the demand?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): The demands made by the Central Secretariat Clerical Services Association relating to removal of stagnation in the grades of LDC & UDC of Central Secretariat Clerical Service(CSCS) were considered but it has not been found feasible to accept the same as they are not in accordance with the statutory rules in force and the decisions taken by the Government on Cadre Restructuring of Central Secretariat Service(CSS). However, to remove stagnation, Assured Career Progression (ACP) Scheme providing for two financial upgradation on completion of 12 & 24 years of regular service has already been introduced. As regards the demand for the issuance of Select Lists for Assistants of CSS and UDCs of CSCS in a time bound manner, it is a continuous process and efforts are made to complete it in a time bound manner.